

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/857/2019 IN MA/216/2019 IN
PETITION NUMBER : CP/468/IB/2017
NAME OF THE PETITIONER(S) : SHARK DYEING MILLS
NAME OF THE RESPONDENT(S) : G V RAVIKUMAR & 2 OTHERS
UNDER SECTION : SEC 39 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	ROHAN PATASEKARAN	law for R ₁ & R ₃	R.V.R
2.	D. Vinod for B. Dhanaraj	law for Licg	D. Vinod

ORDER

Let this matter be called along with MA/216/2018 on 16.03.2020.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)